

12/5/98

(6)

No. S.B. is available today.

List for order/direction on 13/7/98.

BOC
L

Ans
R. not filed
by

Registrar
13.7.98

no sitting. Adjourned
to 10.8.98. for order/direction

BOC
L

10.8.98 Hon-Mr. S.L. Jani J.M.

None present for the parties.
As per order sheet dated 3.2.98 the case was adjourned to 24.3.98 with a direction that if either of the parties do not show interest the petition will be dismissed. As single member was not available on 24.3.98 the case was listed on 12.5.98, again S.M. was not available it was listed for 13.7.98, again S.M. was not available hence it is posted today. The OA is dismissed in default for non-appearance of the parties. No order as to Costs

(lw)

S.L. Jani
J.M.